

**ANNOUNCEMENT RE. CHANGE IN
THE TIME FOR THE LAYING OF THE
BUDGET (GENERAL), 1963-64**

MR. CHAIRMAN: Pursuant to a request made to me by the Minister of Finance I have agreed as a special case to change the time for the laying of the General Budget on the Table of the Rajya Sabha from 6.00 P.M. to 6.15 P.M.

PAPERS LAID ON THE TABLE

**THE COAL BEARING AREAS
(ACQUISITION AND DEVELOPMENT)
AMENDMENT RULES, 1963**

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA) : Sir, I beg to lay on the Table, under subsection (3) of section 27 of the Coal Bearing Areas (Acquisition and Development) Act, 1957, a copy of the Ministry of Mines and Fuel Notification S.O. No. 315, dated the 22nd January, 1963, publishing the Coal Bearing Areas (Acquisition and Development) Amendment Rules, 1963. [Placed in Library. See No. LT-860/ 63.].

**ANNUAL REPORT (1961-62) OF
THE HINDUSTAN STEEL LIMITED AND
RELATED PAPERS**

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM) : Sir, I beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy each of the following papers: —

- (i) Eighth Annual Report and Accounts of the Hindustan Steel Limited for the year 1961-62, together with the Auditors' Report on the accounts and the comments of the Comptroller and Auditor-General of India thereon,
- (ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-874/ 63 for (i) and (ii).]

**REPORT (1960-61) OF THE
EXECUTIVE COMMITTEE OF THE TRUSTEES
OF THE VICTORIAL MEMORIAL**

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAVUN KABIR) : Sir, I beg to lay on the Table a copy of the Report of the Executive Committee of the Trustees of the Victoria Memorial for the year ended the 31st March, 1961. [Placed in Library. See No. LT-861/ 63.].

**REPORT OF THE JOINT COM-
MITTEE ON THE INDIAN MARINE:
INSURANCE BILL, 1959**

SHRI B. RAMAKRISHNA RAO' (Andhra Pradesh) : Sir, I beg to present the Report of the Joint Committee of the Houses on the Bill to codify the law relating to marine-insurance.

**QUOTATIONS FROM SECRET
DOCUMENTS**

SHRI B. K. P. SINHA (Bihar): Before the business of the House is taken up, I would like to draw your attention to a matter of grave import. In the course of a supplementary, an hon. Member of this House, Mr. A. M. Tariq, read out *in extenso* and verbatim what he himself described as a secret note on a secret file. Now, there are two aspects of this matter. It is obvious that some person who has been adversely affected by the non-observance of that note of the late Home Minister passed on that secret information to an hon. Member of this House and the matter becomes more serious when a disclosure is made about the Home Ministry, the Ministry which is supposed to keep a watch on the security of this country.